

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

Date : 29-01-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Gaj Singh, Adv.

For Respondent(s) :

Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Ms. Deepti Rathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1, 2, 5, 7 to 9, 11 to 13, 17 to 20, 23, 26 to 32, 35 and 36 are duly represented. Vakalatnama has already been filed on 27.07.2022.

SLP has been dismissed with regard to respondent Nos.3 and 22 vide Hon'ble Judge in Chambers' order dated 20.12.2024 and with regard to respondent No.34 vide Hon'ble Judge in Chambers' order dated 23.04.2018.

Service was complete on respondent Nos.4.1, 10.1 & 15.1 through the concerned High Court on 31.10.2025, but none has entered appearance.

contd..

Ld. Counsel for the appellant has filed an application seeking substitution of legal representatives of deceased respondent No.6.1 alongwith other supporting applications.

Service was complete on the remaining respondents, but none has entered appearance.

Let the above-mentioned application alongwith other supporting applications be processed for listing before the Hon'ble Judge in Chambers for necessary directions.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.

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SUJATA SINGH
Registrar